

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.409
IB/503/ND/2020

IN THE MATTER OF:

Khandelwal Group Pvt. Ltd

...

Applicant

Versus

S & T Builders LLP

...

Respondent

Order under Section 9 of IBC.

Order delivered on 25.03.2022

Coram:

SHRI DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

For the Respondent :

ORDER

None for the Applicant. Despite repeated calls, no one has turned up. Accordingly, the present petition stands dismissed for want of prosecution. File be consigned to Record.

-sd-

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

-sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)